

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HASHMAP TECH INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	HASHMAP TECH INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01 st January 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES-BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2016PTC173122
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2 ND FLOOR, UNIWORTH PLAZA NO. 20, SANKEY ROAD, NORTH BANGALORE-560020.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 th June 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY HOTEL ANNAPOORNA ROAD), COIMBATORE - 641038 TAMIL NADU, INDIA Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 th July 2023

Notice is hereby given that **HASHMAP TECH INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **12th June 2023**.

The stakeholders of **HASHMAP TECH INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **12th July 2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12th June 2023
Place: Coimbatore




Liquidator, HASHMAP TECH INDIA PRIVATE LIMITED
Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849